

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 306
75/241- 242/ND/2019
COMP.APPL/404/2020

IN THE MATTER OF:

M/s. Amanpreet Singh BAWA

...Applicant/Petitioner

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

...Respondent

SECTION

241-242 OF COMPANIES ACT, 2013

Order Delivered on 31.08.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

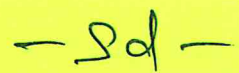
Mr. Ketan Madan & Mr. Himanshu Harbola, Advocates for Applicant
Mr. Nishant Anand and Mr. Shivam Wadhwa, Advocate for R-2

ORDER

Renotify this case on 9th September, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)